National Company Law Tribunal

Allahabad Bench

CPNO. 96/ALD/2017 CANO 54/ALD/2017 GOFALLAHABAD BENCH OF THE NATIONAL

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Blue Line Securities put. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act, 2013

SI. NO.	Name	Designation	Representation	Signature
1. 公尺	ANJEET PANDEY	PCS	Pesitione Co.	Vj-good
2. CS BBMEN MISNAR P.Q				
3. M.K	- RAGRE	12 Alle	PDINASL	218 mm
4. KULDE	EEP SINGH	STA	52 AUJ	Posh
			O.L. Alld.	K. Sigt

C.PNo. 96/ALD/2017, CA No. 54/ALD/2017

Shri Ranjit Pandey along with Abhishek Mishra for the petitioner Company. Shri M.K.Bagri, learned OL for the Central Govt.

In the present matter, a representation affidavit of the Regional Director along with report of the O.L has already been filed.

The counsel for the petitioner informs that he is willing to file a reply/Supplementary Affidavit in response to the representation affidavit of R.D, which is now taken on record. Therefore, the case is fixed for the argument.

The matter be listed on 10th January, 2017.

Date: 06.12.2017

Typed By;

Jyoti Stenographer Shri H.P. Chaturvedi, Member (Judicial)